

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 103 OF 2016 &**  
**IA NO. 248 OF 2016**

**Dated: 8<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab Alkalies & Chemicals Ltd. ... Appellant(s)**  
**Vs. ...**  
**Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Soayib Qureshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri  
Ms. Neha Garg  
Mr. Ashwin Ramanathan  
Ms. Parichita Chowdhury for R-2

**ORDER**

List this matter for hearing on 31.01.2018, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*js/vt*

**(Justice N.K. Patil)**  
**Judicial Member**